

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH, BENGALURU**  
*[Hearing Through VC Mode]*

**ITEM No.13**  
**C.P.No. 47/BB/2024**

**IN THE MATTER OF:**

M/s. G G Tronics India Pvt. Ltd.

... Petitioner

**Order under Section 441 of Companies Act, 2013**

**Order delivered on: 18.07.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. DR. VELAMUR G VENKATA CHALAPATHY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Ms. Sheela Arvind, PCS

**ORDER**

1. Heard the Ld. PCS for the Petitioner.
2. Ld. Counsel for the PCS stated that ROC report is awaited. The ROC is directed to file its report within one week, after serving the copy on the other side and one week thereafter is granted to the Petitioner to file his response/replies to the ROC report.
3. List the case on **21.08.2024**.

-Sd-

**DR. V G VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**K. BISWAL**  
**MEMBER (JUDICIAL)**